

(OPEN COURT)

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

ALLAHABAD this the **21st** day of *January*, 2008.

HON'BLE MR. K.S. MENON, MEMBER- A.

ORIGINAL APPLICATION NO. 1067 OF 2005

Indrajeet Singh, S/o Late Bhagat Singh,
R/o Mauza-Fuluriya Saraiya, Pargana- Dehat Amanat,
Tehsil & Distt. Varanasi.

.....Applicant.

VE R S U S

1. Union of India through its Mahaprabandhak,
Uttar Railway, Barauda House, .
2. The Rail Prabandhak,
Uttar Railway, Hazratganj, Lucknow.

.....Respondents

Present for the Applicant: Sri S.K. Pandey
Present for the Respondents : Sri D. Awasthi

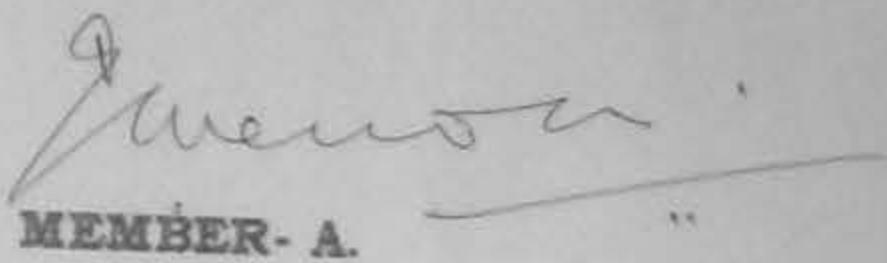
ORDER

This O.A has been filed seeking direction to the respondents to consider the claim of the applicant for appointment on compassionate grounds. Counsel for the applicant states that the applicant made representation dated 28.08.2004, which is still pending with the respondents.

2. The interest of justice would be served if the O.A is disposed of with direction to the respondent No. 2 to consider and pass suitable orders on the representations dated 28.08.2004.

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3. The O.A is accordingly disposed of finally at the admission stage itself with a direction to the respondent No. 2 to consider and dispose of the representation dated 28.08.2004 in accordance with the existing rules and instructions on the subject within a period of two month from the date a certified copy of the order is produced before him. No costs.


MEMBER- A.

/ Anand/